

POST OFFER PUBLIC ANNOUNCEMENT

TO THE SHAREHOLDERS OF UNITED BREWERIES LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated December 23, 2004 under the Securities and Exchange Board of India (Substantial acquisition of Shares and Takeovers) Regulations, 1997, by Scottish & Newcastle India Limited (Acquirer) to acquire upto 4,320,025 fully paid equity shares of Rs. 10/- each, representing 20.00% post preferential issue voting equity share capital of United Breweries Limited at a price of Rs. 575/- (Rs. Five Hundred & Seventy Five only) per fully paid up equity share, payable in cash are as under:

1. Name of the Target Company : United Breweries Limited
2. Name of Acquirer(s) including PACs : Scottish & Newcastle India Limited (Acquirer), Scottish & Newcastle plc (PAC), Scottish & Newcastle India Pvt. Ltd. (PAC)
3. Name of Manager to the offer : DSP Merrill Lynch Limited
4. Name of the Registrar to the offer, if any : Karvy Computershare Pvt. Limited
5. Offer Details
 - a. Date of opening of the offer : February 7, 2005
 - b. Date of closure of the offer : February 26, 2005
6. Details of the acquisition

Sr. No	Item	Proposed in the Offer Document		Actual	
1	Offer price	Rs. 575/- per fully paid equity share		Rs. 575/- per fully paid equity share	
2	Share holding of acquirer/PAC (no & %) before MOU/PA.	500 (0%)		500 (0%)	
3	Shares to be acquired by way of Preferential Allotment (No. & %)	37,79,522 (17.50%)		37,79,522 (17.50%)	
4	Shares to be acquired in the open offer (No & %)	4,320,025 (20.00%) fully paid shares		4,320,025 (20.00%) fully paid shares	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 2,484,014,375/-		Rs. 2,484,014,375/-	
6	Shares acquired after PA, but before 7 working days prior to closure date, if any (No. and %)	NA		NA	
7	Post offer share holding of acquirer / PAC (No & %) (2+3+4+6)	8,100,047 (37.50%)		8,100,047 (37.50%)	
8	Pre & Post offer share holding of Public (Non Promoter holding) (No. & %)	Pre Offer : 8,897,653 (49.93%)	Post Offer : 4,577,628 (21.19%)	Pre Offer : 8,897,653 (49.93%)	Post Offer : 4,577,628 (21.19%)

7. Status of the escrow account, whether released or not : Not released as yet
8. Payment of interest, if any, to the shareholders along with the details thereof.: Interest paid at the rate of 10% p.a. starting from March 8, 2005 ending April 11, 2005. Delay was on account of receipt of statutory approvals for completion of the offer
9. Status of investor complaints received, if any. : Nil

The Board of Directors of Acquirer and PAC accept severally and jointly responsibility for the information in this Public Announcement and are jointly and severally responsible for the obligations of the Acquirer and / or Persons acting in concert as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by:
Manager to the Offer



DSP Merrill Lynch Limited

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Contact Person: Mr. Nitin Nayak

On behalf of
Scottish & Newcastle India Ltd.
Place: Mumbai

Scottish & Newcastle plc.

Scottish & Newcastle India Pvt. Ltd.

Date: April 13, 2005